Annexure-7

SANWARIA CONSUMER LIMITED

Name of the corporate debtor:

Date of commencement of CIRP: 29.0

29.05.2020

15.01.2021

List of creditors as on:

List of operational creditors (Government dues)

Sl. No.	Details	Details of claim received		Details of claim admitted							f Amount of any	f Amount of	(Amount in Rs) Remarks, if		
			Identification No.	Date of receipt	t Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	related	% of voting share in CoC, if applicable	claim	t mutual dues, that may be set- off	 claim under verification	
1	Dy. Commissioner of Income Tax 4(1) Bhopal	Central Government	1	10.06.2020	709,054,631	709,054,631	Operational debt			1	1	1	,	,	<u> </u>
	Regional Provident Fund Commissioner, Bhopal (Mandideep)	State Government	1	27.10.2020	6,951,759	6,951,759	Operational debt		1	,	1	1	,	· ['	<u> </u>
	Regional Provident Fund Commissioner, Bhopal (Itarasi)	State governement	<u> </u> '	27.10.2020	6,833,664	6,833,664	Operational debt				<u> </u>			<u> </u>	